

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8489-8490/2013

C.I.T., CENTRAL-III, N.DELHI

Appellant(s)

VERSUS

HCL TECHNOLOGIES LTD.

Respondent(s)

WITH C.A. Nos.8492/2013, 8540-8541/2013, 8542/2013, 8551/2013, 8494/2013, 8527/2013, 4543/2014, 8536/2013, 8500/2013, 8506/2013, 8553/2013, 8499/2013, 8526/2013, 8501/2013, 8538/2013, 8491/2013, 1098/2016, 8505/2013, 8510/2013, 8513/2013, 8507/2013, 8504/2013, 8503/2013, 8519/2013, 8927/2013, 8791/2012, 8528/2013, 8523/2013, 8554/2013, 8509/2013, 8521-8522/2013, 147/2013, 8912/2012, 8555-8556/2013, 8515/2013, 6594/2015, 8558/2013, 8557/2013, 8518/2013, 8524/2013, 8525/2013, 8529-8530/2013, 8559/2013, 8562/2013, 8533/2013, 8560/2013, 8539/2013, 8535/2013, 8537/2013, 8561/2013, 8531/2013, 8544/2013, 8550/2013, 8545/2013, 7853/2012, 7854/2012, 8929/2013, 1099/2016, 10830/2014, 8789/2012, 8552/2013, 8495/2013, 8493/2013, 9202/2013, 8543/2013, 4293/2014, 9167/2016, 646-647/2015, 77/2015, 1951/2015, 9250/2015, 4427/2016, 9319/2016, 2999/2017, 2998/2017, 3059/2017, 11716/2016, 911/2017, 3948/2017, 2419/2017, 1535/2017, 1536/2017, 3797/2017, 2420/2017, 3060/2017, 3275/2017 and 3651/2017

SLP(C) Nos. 5345/2014, 31028/2012, 35917/2012, 3617/2013, 32318/2013, 36443/2013, 8818-8819/2015, 25556/2014, 23077/2014, 28607/2014, 29978/2014, 26753/2015, 34486/2014, 34487/2014, 1923/2015, 312/2015, 1179/2015, 13074/2015, 26474/2015, 12558/2015, 21974/2015, 20515/2015, 24213/2015, 11831/2016, 31420/2016, 6983/2017, 32723/2016 and 36154/2016

S.L.P. (C) ...CC No. 17047/2013

C.A. No. 9319/2016
(and IA No.101260/2017-AMENDMENT IN CAUSE TITLE)

Date : 24-04-2018 These appeals were called on for pronouncement
of judgment today.

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Hon'ble Mr. Justice R.K.Agrawal pronounced the Reportable judgment of the Bench comprising His Lordship and Hon'ble Mrs. Justice R.Banumathi.

Leave granted.

Civil Appeal Nos.8489-8490 of 2013 are dismissed and all the other connected matters are disposed of in terms of the signed Reportable judgment.

Pending applications stand disposed of.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER

(Signed Reportable judgment is placed on the file.)